

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- †1660**  
TO BE ANSWERED ON- 31/07/2023

**HOSTEL IN EMRS IN GUJARAT**

†1660. SHRI JASWANT SINGH BHABHOR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether 4 hostels for Eklavya Model Residential School are likely to be accorded approval in Taluka Singhvad, Fatepura, Jhalod and Limkheda in Dahod district of Gujarat;
- (b) if so, the time by which these hostels are likely to be sanctioned;
- (c) the reasons behind sanction not granted to them so far; and
- (d) the action taken so far to sanction these hostels?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) to (d):** Eklavya Model Residential Schools (EMRS) are co-educational residential schools imparting quality education to tribal students studying in class 6 to 12 and provision of separate hostels for boys and girls students is inbuilt into the guidelines of the scheme. The status of sanction of EMRSs (including hostels) in Taluka Singhvad, Fatepura, Jhalod and Limkheda in Dahod district of Gujarat is as under:-

S.N.	Block/Taluka	Status of Sanction of EMRS (including Hostels)
1	Singhvad	Sanctioned in 2018-19
2	Fatepura	Sanctioned in 2023-24
3	Jhalod	Sanctioned in 2021-22
4	Limkheda	State Government is yet to provide suitable land for construction of EMRS.

As per the existing norms, concerned State/UT Governments are required to provide suitable land free from all encumbrances with clear land use for construction of EMRS. However, the land allotment for EMRS Limkheda is awaited from the State Government of Gujarat. National Education Society for Tribal Students (NESTS), the autonomous organization under Ministry of Tribal Affairs, is regularly following up with the State Government of Gujarat to provide suitable land.

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